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Bhuneshwar Dhritlahre And Ors Vs Commissioner Udyog Sanchalnalaya, Raipur

Court: Chhattisgarh High Court

Date of Decision: Sept. 25, 2018

Acts Referred: Land Acquisition Act, 1894 â€" Section 54

Hon'ble Judges: Sanjay K. Agrawal, J

Bench: Single Bench

Advocate: Sudeep Johri
Final Decision: Dismissed

Judgement

Sanjay K. Agrawal, J

1. Learned counsel for the petitioners seeks permission of this Court to withdraw this writ petition with liberty to file an appeal under Section 54 of the

Land Acquisition Act, 1894.

- 2. The prayer appears to be fair and reasonable.
- 3. Accordingly, the writ petition is dismissed as withdrawn with aforesaid liberty reserved in favour of the petitioners.
- 4. Certified copy of the impugned order be returned to counsel for the petitioners on furnishing attested copy thereof.